

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5010
ANSWERED ON:02.09.2011
SALARY AND PENSION OF BANK EMPLOYEES
Karwariya Shri Kapil Muni;Singh Shri Rakesh

Will the Minister of FINANCE be pleased to state:

- (a) whether the serving and retired employees of the Public Sector Banks are being paid salaries and pensions respectively as per the recommendations of the Sixth Central Pay Commission;
- (b) if so, the details thereof and if not, the reasons therefore;
- (c) whether the Government proposes to revise the ceiling of gratuity for the said employees at par with employees of the Government, Semi- Government and Public Sector Undertakings; and
- (d) if so, the details thereof and if not, the reasons therefor ?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a): No, Sir.

(b): The recommendations of the 6th Central Pay Commission are not applicable to the employees of Public Sector Banks.

(c) & (d): The revised ceiling (Maximum Rs. 10 Lakhs) for payment of gratuity under the 'Payment of Gratuity Act, 1972' has already been enhanced to employees, with effect from 24.05.2010, who are governed by the Act.